Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

								(Amount III ()	
SI.	Category of creditor	Summary	Summary of claims	Summa	Summary of claims	Amount of	Amount of Amount	Amount	Details in	Remar
Z	9	rec	received	ad	admitted	contingent	claims not of claims	of claims	Annexure	ks, if
		No. of	Amount	No. of	Amount of	claims	admitted	under		any
		claims			claims admitted			verificatio n		
-	Control Considerations belonging to one								_	
_	class of creditors								,	
2	Unsecured financial creditors belonging to								2	
	any class of creditors									
w	Secured financial creditors (other than								w	
	financial creditors belonging to any class of creditors)									
4	Unsecured financial creditors (other than									Claim
	financial creditors belonging to any class of creditors)	5	272,74,68,139	4	272,23,44,435	0	46,49,989	4,73,715	4	received from Mr. S.B.Puri is pending
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	175,78,52,037	9	50,00,23,325	0	125,78,31,712	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	283	1	283	0	0	0	9	
	Total		448,53,20,459		322,23,65,043	0	126,24,81,701	4,73,715		



Annexure-1
Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);
List of creditors as on: 16-01-2023

List of secured financial creditors belonging to any class of creditors (Amount in $\mathbf{\xi}$)

Sl. Na No. Cr		rece	of claim eived				of claim itted			Amount of		Amount of claim	Amount of claim	Remarks, if any
	- 1			Amount of claim admitted	Nature of claim	Amount covered by security interest		related party?	% of voting share in CoC		Mutual	not admitted	under verification	



Annexure-2

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	1	Detai claim re			Det	ails of claim	admitted		Amount of contingent	of any	claims not		Remarks if any
	creditor	Date of	1	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verification	



Annexure-3

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Detai claim r	lls of eceive d	1	Details of o	claim admit	ted			of contingent	any mutual	Amount of claim not admitted	claim under	Remarks , if any
				Amount of claim admitted d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off		verifica- tion	



Annexure - 4

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details received	of claim		Detail	s of claim ad	lmitted		200	Amount of any mutual		Amount of claim under verification	Remarks, if any
140.	of Cicunoi	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?		continge nt claim	dues, that may be set- off	admitted	vermeation	
	Subham Corporation Private Limited	11-11-22	110,85,44,770	110,85,44,770	Financial Creditor	0	No	47.12%	0	0	0		CCD holder
?	Mr Manav Morada	20-12-22	124,41,40,380	124,41,40,380	Financial Creditor	0	No	52.88%	0	0	О		CCD holder
3	Mr. S.B.Puri	07-01-23	4,73,715	0	Financial Creditor	0	-	0%	0	0	C	4,73,715	holder
_	Navayuga Engg Co Ltd	07-01-23	33,99,58,869	33,53,08,880	Financial Creditor		Yes	0%	0	0	(,
	Mr. Chinta Sridhar	07-01-23	3,43,50,405	3,43,50,405	Financial Creditor	0	Yes	0%	0	(()	,



Annexure 5

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	of	Date	ved Amount claimed	Amount of claim admitted	Nature of	Whether related	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	
									On			



Annexure 6

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of operational creditors (Employees)

(Amount in₹)

Name of authorised	Name of	Detai claim r		De	etails of cla	aim admitt	ed	Amount of contingent		Amount of claim	Amount of claim not	, , , , ,
representative, if any	employee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set- off	under verification	admitted	



Annexure 7

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of cl	aimant		ils of eceived	De	tails of cla	aim admit	ted	Amount of contingent		Amount of claim	Amount of claim not	,
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, th at may be set- off	under verification	admitted	•



Annexure 8

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

		Li	st of operation	onal creditor	`						A 4	Amount of	Amount of	Remarks,
Sl. No.	Name of creditor		s of claim ceived		Details	of claim adı	mitted			Amount of contingent	Amount of any mutual	claim not	claim under	if any
		Date of receipt	Amount claimed	Amount of claim admitted	Natu re of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set-off	admitted	verification	
1	Vajra IOT private Limited	26-10-22	9,43,76,659	3,49,04,851	Operatio nal Creditor	0	0	No	0	0	C	5,94,71,808	0	
2	3G Cell Labs Private Limited	04-12-22	2,61,27,288	1,84,54,653	Operatio nal Creditor	C	0	No	C	0	(76,72,635	5	
	Tamilnadu Generation and Distribution Corporation Limited	07-12-22	112,42,37,539	0	Operatio nal Creditor	C	C	No	C) ()	112,42,37,53	9 (Claim made as per the arbitral award an appeal wit No: Arb.O.P. No. 64/2020 Under Sectio 34 of Arbitration and Conciliation Act, is pendi before the Hon'ble Madras High Court.
	Navayuga Engineering Co. Ltd	07-01-23	81,32,745		Operatio nal Creditor	() () Yes		0	0	0	O Vasude	0

5	Arun Kapital	07-01-23	2,58,229	2,58,229	Operatio	0	0	No	0	0	0	0	0	
	Networks				nal									
					Creditor									
6	Expeditors	09-01-23	19,09,095	6,21,016	Operatio	0	0	No	0	0	0	12,88,079	0	
	International				nal									
	(India) Pvt Ltd				Creditor									
7	Nanjay	09-01-23	15,90,907	7,25,395	Operatio	0	0	No	0	0	0	8,65,112	0	
	Consultants		/ //		nal									
					Creditor									
8	J Technologies	09-01-23	6,70,47,233	1,89,67,124	Operatio	0	0	No	0	0	0	4,80,80,109	0	
	India Limited			.,,	nal									
					Creditor									
9	Wipro Ltd	06-01-23	38.42.12.929	36,79,96,499	Operatio	0	0	No	0	C	0	1,62,16,430	0	
1			,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		nal									
					Creditor									
10	Analogics Tech	07-01-23	4,99,59,813	4,99,59,813	Operatio	0	0	No	0	() C	0	0	
	India Ltd	10.01.25	.,,,,,,,,,		nal									
					Creditor									



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 16-01-2023 Annexure – 9

List of other creditors (Other than financial creditors and operational creditors)

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ES	me
21-10-22	Details claim rece Claim receipt Claim rece
283	Details of claim received Date of Amount receipt claimed
203	Amount Nature Amount of claim admitted claim Security interest
Creditor	Nature of claim
	by
	Amount covered by guarantee
	Whether related party?
	Amount Amount of of any contingent mutual claim dues, that may be set- off
	Amount of any mutual dues, that may be set- off
	Amount Amount of any of claim mutual not dues, admitted that may be set-off
	Amount Amount of Remarks; of any of claim claim if any mutual not under dues, admitted verification that may be set- off
	if any

